

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3291
ANSWERED ON:13.12.2012
CONCURRENT EVALUATION OF RURAL SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to conduct concurrent evaluation of rural schemes in view of large scale corruption and mismanagement in rural schemes;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is considering to establish an autonomous body called Concurrent Evaluation Office to address all these issues; and
- (d) if so, the details thereof and the time by which the said body will be operational?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a)&(b): The Ministry conducts Concurrent Evaluation of rural schemes on regular basis to ensure efficient delivery at grassroot level, prevent corruption and mismanagement in rural schemes.
- (c) & (d) The Ministry of Rural Development has finalized a proposal regarding setting up of a mechanism for Concurrent Evaluation based on management of a Concurrent Evaluation Network (CENET) to facilitate systematic rapid and rigorous concurrent evaluation of all the programmes of the Ministry.